

GMP standards within three years. The three vaccine producing units have initiated vaccine manufacturing process.

Proposed reforms in the health care sector

1711. SHRI SAMAN PATHAK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is seriously considering to bring reforms in the health sector particularly in medical education;

(b) whether Government is aware that there is a huge cadre of para-medical and allied health professionals including the medical laboratory staff working in various scientific and clinical laboratories at various levels of health facilities and is demanding a comprehensive legislation or a regulatory body to bring about uniformity in educational, employment and quality of medical laboratory services in the country; and

(c) if so, the steps Government proposes to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) Yes.

(b) Yes.

(c) The Ministry is considering setting up of an overarching regulatory body viz. National Council of Human Resources for Health (NCHRH) with a dual purpose of reforming the current regulatory framework and enhancing the supply of skilled manpower in the health sector. Apart from regulating medical, dental and nursing education and professions, the proposed Council would also regulate para-medical and allied health education and profession.

PHCs in Rajasthan

1712. DR. GYAN PRAKASH PILANIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether all the blocks of Rajasthan have Primary Health Centres (PHCs) and the required staff;

(b) whether these PHCs at block level have buildings, physical infrastructure and medical personnel, as on date;